

Fourteenth Loksabha

**Session : 8**

**Date : 11-08-2006**

**Participants :** [Radhakrishnan Shri Varkala](#), [Pookunhikoya Dr. P.](#), [Manoj Dr. K.S.](#)

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Title: Need to grant security clearance to Vizhinjam Harbour Project.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, delay in granting security clearance to Vizhinjam project is a matter of grave concern for the people of Kerala. Today there was a *dharna* in which all Members of Parliament belonging to Kerala, including Shri A.K. Anthony, Dr. Kurien and others, sat together in front of the House to demand security clearance being accorded to Vizhinjam Project. Not a single pie is to be spent by the Government of India. The entire project is drawn and executed by the Government of Kerala. They have called for a global tender. At that time, the Chinese company was also one of the participants. Now they have raised a new theory that Chinese participation is a security matter and hence clearance could not be granted. Shri Umman Chandy was the Chief Minister then. The Prime Minister has agreed to lay the foundation. All of a sudden the things turned upside down. The global tender will be defeating the very purpose of the Vizhinjam Project. So, I demand, to exclude the Chinese firm and give clearance to this project. We are not particular about having the Chinese firm included. There are Indian firms.... (*Interruptions*)

MR. SPEAKER: It is enough now. You have raised the matter.

... (*Interruptions*)

SHRI VARKALA RADHAKRISHNAN : I would request the Central Government to do it without any delay[R11].

... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded except Shri Varkala Radhakrishnan.

... (*Interruptions*)

SHRI VARKALA RADHAKRISHNAN : Sir, I would appeal to the Government to sanction the project as early as possible... (*Interruptions*)

अध्यक्ष महोदय : आप बैठे रहेंगे तो मौका मिलेगा, नहीं तो नहीं मिलेगा।

... (ब्यवधान)

अध्यक्ष महोदय : जब स्पीकर आपको बोलने के लिए कहे, तभी आप बोलिए।

... (ब्यवधान)

MR. SPEAKER: I have allowed you to speak even then you are showing your temper to me.

... (*Interruptions*)

MR. SPEAKER: Nothing will be recorded. Now Shri Virendra Kumar to speak.

(*Interruptions*)\* ...

MR. SPEAKER: I am not going to allow that.

... (*Interruptions*)

MR. SPEAKER: Mr. Thomas, it is very unfortunate. Nothing is being recorded. Why are you shouting? It will not be recorded. You are only disturbing the House. You send your name, I will allow you.

... (*Interruptions*)

MR. SPEAKER: He is not obliged to respond. You are only spoiling your own name. Dr. K.S. Manoj and Dr. P.P. Koya are allowed to associate with this.

... (*Interruptions*)